

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 401
IB/595/ND/2023

IN THE MATTER OF:

Canara Bank	...	Applicant
Versus		
Goodluck Carbon Private Limited	...	Respondent

Order under Section 7 of IBC, 2016

Order Delivered on 15.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant	: Adv. Abhishek Naik, Adv. Gulafsha Kureshi,
For the Respondent	: Ms. Pooja M. Saigal, Mr. Nipun Gupta, Mr. Ishank Jha, Advs.

ORDER

List the matter for hearing on **04.03.2024** in the priority list.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)